

OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY
BARGARH

NOTICE

In continuation to notice dated 18.03.2021 with respect to the Advertisement No. 01/2021 of D.L.S.A., Bargarh, it is hereby intimated that admit cards to candidates at Sl. Nos. 119 to 134 of the eligibility list published on that date, who have already removed the defects pointed out and noted against their names in the said notice, shall now be issued.

If any eligible candidate does not receive his/her admit card by 06.04.2021, then he/she may collect the duplicate copy thereof from the office of the Secretary, D.L.S.A., Bargarh on any day from 07.04.2021 to 10.04.2021 during office hours (10:00 AM to 05:00 PM) on production of a passport size photograph (preferably similar to the one affixed to the application form) and his/her identity proof.

Sd/-
Chairman
District Legal Services Recruitment Committee
Bargarh